

planned, investigated and executed by the State Governments. No proposal for any revision in the scope of these projects has been received from the State Government.

Rural Electrification programme of Maharashtra for Fifth Plan

5427. SHRI ANNASAHEB GOTKHINDE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the rural electrification programme of Maharashtra for the Fifth Five Year Plan period is likely to suffer a setback due to inadequate allocations;

(b) what were the allocations asked for by the State Government; and

(c) the allocations for the year 1974-75 and the total allocations for the Fifth Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) to (c). The Government of Maharashtra had proposed an outlay of Rs. 91 crores for their rural electrification programme during the Fifth Five Year Plan. The Planning Commission has, however, proposed an allocation of Rs. 40 crores only. This money will help in electrification of 3100 villages and energisation of 64300 pumpsets. The State Government would in addition, be able to secure loans from the Rural Electrification Corporation.

45.6 per cent of the 35851 villages in Maharashtra were electrified by 31.1.1974, and the V Plan programme would ensure that rural electrification in Maharashtra would remain above the all India level. The tentative allocation for the year 1974-75, in the State Plan is Rs. 75 crores.

Monopolies and Restrictive Trade Practices Commissions' Clearance sought by Ballarpur Paper Mills for Sodium Tripoly Phosphate Project

5428. SHRI T. V. CHANDRASEKHARAPPA VEERABASAPPA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Ballarpur Paper Mills have sought for MRTPC's clearance for Sodium Tripoly Phosphate Project in Karwar in Karnataka;

(b) whether clearance has been given by MRTP Commission; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): (a) The Ballarpur Paper & Straw Board Mills Limited has given the following two notices under section 21 of the Monopolies and Restrictive Trade Practices Act for the manufacture of Sodium Tripoly Phosphate in Karwar:—

S. No.	Annual Capacity applied for	Date of receipt of the Notice
1.	10,000 tonnes	30-9-1972
2.	14,000 tonnes	27-3-1974

(b) and (c). The Government did not consider it necessary to refer the first proposal to the Monopolies and Restrictive Trade Practices Commission for further enquiry. The question of clearance of the proposal by the Commission did not, therefore, arise. The second proposal has been received only on 27-3-1974 and is being considered.